


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/525/(IB)/2017  
NAME OF THE PETITIONER(S) : COROMANDAL ENGINEERING CO LTD  
NAME OF THE RESPONDENT(S) : PRASANTH PROPERTIES PVT LTD  
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. Sahana	Coromandal Engineering Petitioner	

**ORDER**

Counsel for Petitioner present and submitted his arguments. The **Registry** is directed to send a short notice to the Respondent. Counsel for Petitioner is also directed to send a private notice to the Corporate Debtor by way of speed post and file a proof of effecting service thereon with an affidavit on the next date of hearing. Put up on **08.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)